

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 2093
TO BE ANSWERED ON THE 20th March 2023
STEEP HIKES IN AERONAUTICAL CHARGES BY AIRPORTS
RUN BY PRIVATE COMPANIES

2093. SHRI BINOY VISWAM

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the details of the hike in aeronautical charges like User Development Fees (UDF), parking fees, and landing fees as approved by the Airports Economic Regulatory Authority (AERA) for airports leased to private companies since 2019, airport-wise and year-wise;

(b) the details of stakeholder consultations that were organized before the AERA approved a hike in aeronautical charges since 2019, airport-wise and year-wise; and

(c) details of the factors taken into consideration by the AERA when private companies propose a hike in aeronautical charges?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
(GEN. (DR) V. K. SINGH (RETD))**

(a): Since 2019, Airports Authority of India has leased out six of its airports namely Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru through Public Private Partnership (PPP) for operation, management and development on long term lease basis. Out of these airports, Airports Economic Regulatory Authority of India (AERA) has determined aeronautical tariff for Mangaluru and Ahmedabad airports. The year-wise details of the aeronautical charges like User Development Fees (UDF), Parking fees, and Landing fees for these two airports is at Annexure-I.

(b): Details of stakeholders consultation held in respect of Mangaluru and Ahmedabad Airports are at Annexure-II.

(c): AERA has a mandate to determine tariff for aeronautical services rendered at Major Airports. AERA determines aeronautical charges of 'major' airports such as Landing, Parking, Housing, & UDF etc. for a five year control period, inter-alia considering the factors such as Return on investment, Operating expenditure, Depreciation and Taxes.

ANNEXURE - I

Statement referred in reply to part (a) of Rajya Sabha USQ No. 2093 for answer on 20.03.2023

DETAILS OF AERONAUTICAL CHARGES LIKE LANDING CHARGES, PARKING CHARGES AND USER DEVELOPMENT FEES

1. MANGALURU INTERNATIONAL AIRPORT:

1.1 EXISTING CHARGES (BEFORE ISSUANCE OF AERA TARIFF ORDER DATED 12.01.2023)

a) LANDING CHARGES

APPLICABLE RATES FROM APRIL 1, 2018 To JANUARY 31, 2023

Domestic	
Weight of Aircraft	(Amount in Rs.)
Upto 10,000 kgs	Rs. 67.10 per 1,000 kgs
10,001 kgs to 20,000 kgs	Rs. 671/- Plus Rs. 117.70 per 1,000 per kgs in excess of 10,000 kgs
Over 20,000 kgs	Rs. 1,848/- Plus Rs. 231/- per 1,000 kgs in excess of 20,000 kgs

International	
Weight of Aircraft	(Amount in Rs.)
Upto 10,000 kgs	Rs. 122.10 per 1,000 Kgs
10,001 kgs to 20,000 kgs	Rs. 1221/- Plus Rs. 179.30 per 1,000 kgs in excess of 10,000 kgs
20,001 kgs to 50,000 kgs	Rs. 3014/- Plus Rs. 354.20 per 1,000 kgs in excess of 20,000 kgs
50,001 kgs to 1,00,000 kgs	Rs. 13640/- Plus Rs. 413.60 per 1,000 kgs in excess of 50,000 kgs
Over 1,00,000 kgs	Rs. 34,320/- Plus Rs. 471.90 per 1,000 kgs in excess of 1,00,000 kgs

b) PARKING CHARGES

APPLICABLE RATES FROM APRIL 1, 2018 TO JANUARY 31, 2023

Weight of Aircraft	Parking Charges (In ₹)
Upto 40,000 kgs	Rs. 1.80 per hour per 1000 kgs
40,001 kgs to 1,00,000 kgs	Rs. 72/- + Rs. 3.40 per 1000 kg per hour in excess of 40000 Kgs
Over 1,00,000 kgs	Rs. 276/- + Rs. 5.20 per 1000 Kg per hour in excess of 100000 kgs

c) USER DEVELOPMENT FEE :

APPLICABLE RATES FROM APRIL 1, 2018 TO JANUARY 31, 2023

(i) Passenger Service fees:

(Rate in ₹ per pax)

Type of Passenger	Amount
Embarking passenger Domestic/International	207

(ii) User Development fees:

(Rate in ₹ per pax)

Type of Passenger	Amount
Domestic	127

1.2 REVISED CHARGES AFTER ISSUANCE OF AERA TARIFF ORDER DATED 12.01.2023

a) LANDING CHARGES

APPLICABLE RATES FROM FEBRUARY 1, 2023 TO MARCH 31, 2024

(Rate in ₹)

Flight	Weight of Aircraft	February 1, 2023 to March 31, 2023	April 1, 2023 to March 31, 2024
Domestic	MT	450.00 per MT	700.00 per MT
International	MT	600.00 per MT	950.00 per MT

b) PARKING CHARGES

APPLICABLE RATES FROM FEBRUARY 1, 2023 TO MARCH 31, 2023

(Rate in ₹)

Details	Weight of Aircraft	Domestic Flight	International flight
Parking charges (First two hours after free parking period)	MT	8.00 per MT	8.00 per MT
Parking charges (beyond four hours)	MT	16.00 per MT	16.00 per MT

APPLICABLE RATES FROM APRIL 1, 2023 TO MARCH 31, 2024

(Rate in ₹)

Details	Weight of Aircraft	Domestic Flight	International flight
Parking charges (First two hours after free parking period)	MT	28.00 per MT	8.00 per MT
Parking charges (beyond four hours)	MT	56.00 per MT	16.00 per MT

c) USER DEVELOPMENT FEE

APPLICABLE RATES FROM FEBRUARY 1, 2023 TO MARCH 31, 2023

(Rate in ₹ per pax)

Type of Passenger	Domestic Flight	International flight
Embarking passenger	350.00	770.00
Disembarking passenger	150.00	330.00

APPLICABLE RATES FROM APRIL 1, 2023 TO MARCH 31, 2024

(Rate in ₹ per pax)

Type of Passenger	Domestic Flight	International flight
Embarking passenger	560.00	1,015.00
Disembarking passenger	240.00	435.00

2. **SARDAR VALLABHBHAI PATEL INTERNATIONAL AIRPORT (SVPIA), AHMEDABAD**

2.1 **EXISTING CHARGES (BEFORE ISSUANCE OF AERA TARIFF ORDER DATED 18.01.2023)**

a) **LANDING CHARGES**

APPLICABLE RATES FROM 01ST AUGUST 2018 TO 31ST JANUARY 2023

Domestic:

Weight of the Aircraft	Rate Per Landing (In ₹)
Up to 25 MT	₹ 140 per MT
Above 25 MT up to 50 MT	₹ 3,500 + ₹ 220 per MT in excess of 25 MT
Above 50 MT up to 100 MT	₹ 9,000 + ₹ 250 per MT in excess of 50 MT
Above 100 MT to 200 MT	₹ 21,500 + ₹ 270 per MT in excess of 100 MT
Above 200 MT	₹ 48,500 + ₹ 290 per MT in excess of 200 MT

International:

Weight of the Aircraft	Rate Per Landing (In ₹)
Up to 25 MT	₹ 190 per MT
Above 25 MT up to 50 MT	₹ 4,750 + ₹ 350 per MT in excess of 25 MT
Above 50 MT up to 100 MT	₹ 13,500 + ₹ 410 per MT in excess of 50 MT
Above 100 MT to 200 MT	₹ 34,000 + ₹ 470 per MT in excess of 100 MT
Above 200 MT	₹ 81,000 + ₹ 560 per MT in excess of 200 MT

b) **PARKING CHARGES**

APPLICABLE RATES FROM 01ST AUGUST 2018 TO 31ST JANUARY 2023

Weight of the Aircraft	Parking Charges Rates per Hour
Up to 25 MT	₹ 3 Per Hour Per MT
Above 25 MT up to 50 MT	₹ 75 + ₹ 4 per Hour per MT in excess of 25 MT
Above 50 MT up to 100	₹ 175 + ₹ 8 per MT per Hour in excess of 50 MT
Above 100 MT to 200 MT	₹ 575 + ₹ 10 per MT per Hours in excess of 100 MT
Above 200 MT	₹ 1,575 + ₹ 11 per MT per Hours in excess of 200 MT

c) **USER DEVELOPMENT FEE (UDF)**

APPLICABLE RATES FROM 01ST AUGUST 2018 TO 31ST JANUARY 2023

(Rate in ₹ per PAX)

Type of passenger	Domestic Flight	International Flight
Embarking passenger	85.00	85.00

1.2 REVISED CHARGES AFTER ISSUANCE OF AERA TARIFF ORDER DATED 12.01.2023

a) **LANDING CHARGES :**

APPLICABLE RATES FROM 01ST FEBRUARY 2023 TO 31ST MARCH 2024

(Rate in ₹ per MT)

Flight	Weight of aircraft	Rate
Domestic	MT	400
International	Upto 100 MT	600
	Above 100 MT	700

b) **PARKING CHARGES:**

APPLICABLE RATES FROM 01ST FEBRUARY 2023 TO 31ST MARCH 2024

(Rate in ₹ per MT)

Details	Weight of aircraft	Domestic	International
Parking charges (First two hours after free parking period)	Upto 100 MT	18.22	18.55
	Above 100 MT		17.50
Parking charges (beyond four hours)	Upto 100 MT	36.44	37.10
	Above 100 MT		35.00

c) **USER DEVELOPMENT FEE:**

APPLICABLE RATES FROM 01ST FEBRUARY 2023 TO 31ST MARCH 2024

(Rate in ₹ per PAX)

Type of passenger	Domestic Flight	International Flight
Embarking passenger	250.00	550.00

MT – Metric Ton

Annexure-II

Statement referred in reply to part (b) of Rajya Sabha USQ No. 2093 for answer on 20.03.2023

Sr. No	Name of Airport	Date of Stakeholder Consultation Meeting	Name of Stakeholders provided their comments on Consultation paper
1.	Mangaluru	22.08.2022	<ul style="list-style-type: none">i. Mangaluru International Airport Limited (AO)ii. Airports Authority of India (AAI)iii. Federation of Indian Airlines (FIA)iv. Delhi International Airport Limited (DIAL)v. Bangalore International Airport Limited (BIAL)vi. Association of Private Airport Operators (APAO)vii. International Air Transport Association (IATA)viii. Kanara Chamber of Commerce & Industry (KCCI)ix. Hindustan Petroleum Corporation Limited (HPCL)
2.	Ahmedabad	09.11.2022	<ul style="list-style-type: none">i. Ahmedabad International Airport Limited (AO)ii. Airports Authority of India (AAI)iii. Federation of Indian Airlines (FIA)iv. Delhi International Airport Limited (DIAL)v. Bangalore International Airport Limited (BIAL)vi. Association of Private Airport Operators (APAO)vii. International Air Transport Association (IATA)viii. Air Cargo Forum India (ACFI)ix. Business Aircraft Operators Association (BAOA)x. Federation of Freight Forwarders Association of India (FFFAI)xi. Mr. Mukesh Bhandari

